Move made by Textile Industry of U.S.A. to drive out Indian Textile Goods

- 223. SHRI KRISHAN LAL SHARMA: Will the Minister of TEXTILES be pleased to state:
- (a) whether it is a fact that the U.S. textile industry is trying to drive out Indian apparels and garments from the American market;
 - (b) if so, what are the details thereof;
- (c) whether it is also a fact that Government have enquired into the reasons for this move; and
- (d) if so, what are the steps Government propose to take in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (d) No report has been received by Government about the U. S. Textile industry trying to drive out Indian apparel products from the American Market. Access of these products to the American Market is regulated in terms of bilateral agreement concluded between the Government of India and the Government of the U.S. under the Multifibre Arrangement (MFA). This Arrangement is a multilateral trade instrument which lays down the rules of permissibility in world trade in textiles. The U. S. Government, among others, is a signatory to this Arrangement.

Modernisation of Textile Mills

224. SHRI AJIT P. K. JOGI : CHOWDHRY HARI SINGH :

Will the Minister of TEXTILES be pleased to state:

(a) whether Government's proposals for modernisation of textile mills will be affected due to cut in financial outlay for 1993-94 as proposed for the budget:

- (b) whether some of the textile mill will have to be closed down due to this cut; and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) to (c) During the Seventh Five Year Plan there was a provision of Rs. 750 crores under Textile Modernisation Fund Scheme. Till 31-12-92 an amount of Rs. 874.52 crores had been disbursed in 307 cases.

While the Textile Modernisation Fund, has not been continued in the 8th Plan, financial institutions would continue to provide assistance as a part of their normal operations.

Purchase of cotton in Maharashtra

225. DR. YELAMANCHILI SIVAJI:

Will the Minister of TEXTILES be pleased to state:

- (a) what is the total quantity of cotton procured under Cotton Monopoly Procurement Scheme in Maharashtra; and
- (b) what is the unit value realisation during the last five years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The total quantity of cotton procured under the Cotton Monopoly Procurement Scheme in Maharashtra during the cotton season 1992-93 is so far 18.93 lakh bales.

(b) The per unit value realisation during the last 5 years is as under:

	(Rs. per bale)
1987-88	Rs. 3696
1988-89	Rs. 3460
1989-90	Rs. 3420
1990-91	Rs. 4140
1991-92	Rs. 4938